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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P No. 1705/(MAH)/2017

CORAM:

Present:

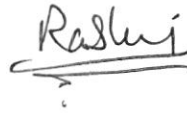
SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 22.01.2018

NAME OF THE PARTIES: Manjeet Cotton Pvt.Ltd.  
V/s.  
Maruti Cotex Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.


S. No.	NAME	DESIGNATION	SIGNATURE
4.	Rashmi Patil	Advocate for Operational Creditors	

ORDER

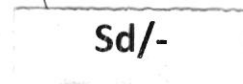
CP 1705/I&BP/NCLT/MB/MAH/2017

At request of the Petitioner Counsel, list this matter for reporting service on next date  
of hearing.

List this matter on 7.2.2018.



V. NALLASENAPATHY  
Member (Technical)



B.S.V. PRAKASH KUMAR  
Member (Judicial)